IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 67(ND)/2016

Sh. Rajesh Gupta

.....Petitioner

M/s. Bharat Insecticides Ltd. & Ors.

.....Respondents

SECTION: UNDER SECTION 397-398 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

For the Respondent(s)

Shri Krishnendu Dutta, Shri Rishi Sood,

Shri Rohan Malik, Ms. Lakshmi Gurung and

Ms. Easha Kadian, Advocates

ORDER

List along with C.P. No. 64(ND)/2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

24.07.2017 Vineet